

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FORTY-FIFTH REPORT

(Presented on 22.8.1994)

The Business Advisory Committee held a sitting on Monday, the 22nd August, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|--|-----------|
| (1) The Salaries, Allowances, Leave and Pensions of Officers and Servants of the Delhi High Court Bill, 1994, after it has been passed by Rajya Sabha.
(<i>Consideration and passing</i>) | } 2 hours |
| (2) The Salaries, Allowances, Leave and Pensions of Officers and Servants of the Supreme Court Bill, 1994, after it has been passed by Rajya Sabha.
(<i>Consideration and passing</i>) | |
| (3) Discussion on the Resolution regarding Draft Agriculture Policy. | 5 hours |

3. The Committee also recommend that discussion under Rule 193 regarding status of probes by various agencies into the assassination of late Prime Minister, Shri Rajiv Gandhi may also be taken up.

NEW DELHI;
August 22, 1994
Sravana 31, 1916 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.